

Company's website www.apmindustries.co.in and the website of the Stock Exchange www.bseindia.com.

Place: New Delhi
Date: 29.01.2020

For APM Industries Limited
Neha Jain
Company Secretary

FORM A	
PUBLIC ANNOUNCEMENT	
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)	
FOR THE ATTENTION OF THE CREDITORS OF SNS DIAGNOSTICS LIMITED	
RELEVANT PARTICULARS	
1. Name of Corporate Debtor	SNS DIAGNOSTICS LIMITED
2. Date of Incorporation of Corporate Debtor	19th August 1983
3. Authority under which Corporate Debtor is incorporated / registered	Registrar of Companies, Delhi
4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor	L74899DL1983PLC016371
5. Address of the registered office and principal office (if any) of corporate debtor	Room No. 106, First Floor, 2162/T-10 A, Guru Arjun Nagar, Main Patel Road, New Delhi - 110008
6. Insolvency commencement date in respect of corporate debtor	14th January 2020, (Order for IRP appointment passed by the Hon'ble NCLT on 28th January, 2020)
7. Estimated date of closure of insolvency resolution process	12th July 2020 (180 days from the Insolvency commencement date)
8. Name and Registration number of the insolvency professional acting as interim resolution professional	Atiuttam Prasad Singh Reg. No.: IBBI/PA-001/IP-P01914/2019-2020/12914
9. Address & email of the interim resolution professional, as registered with the board	A-97 & 98, Upper Ground Floor, Street No. 6, Madhu Vihar, Delhi - 110092 Email: atiuttamsingh@gmail.com
10. Address and e-mail to be used for correspondence with the interim resolution professional	A-97 & 98, Upper Ground Floor, Street No. 6, Madhu Vihar, Delhi - 110092 Email: snsdiagnosticslimited@gmail.com
11. Last date for submission of claims	11th February 2020
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13. Names of insolvency professionals identified to act as authorised representative of creditors in a class (three names for each class)	NA
14. (a) Relevant forms and (b) Details of authorized representatives are available at:	Webink for relevant forms: https://ibbi.gov.in/home/downloads Physical Address: NA

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **SNS DIAGNOSTICS LIMITED** on **14th January, 2020**.
The creditors of **SNS DIAGNOSTICS LIMITED**, are hereby called upon to submit their claims with proof on or before **11th February, 2020** to the interim resolution professional at the address mentioned against entry No. 10.
The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.
Submission of false or misleading proofs of claim shall attract penalties.

Date: 29/01/2020
Place: New Delhi

Sd/-
Atiuttam Prasad Singh
Interim Resolution Professional
Reg. No.: IBBI/PA-001/IP-P01914/2019-2020/12914

DIXON TECHNOLOGIES (IN)

Regd. Office : B-14 & 15, Phase-II, Noida, Gautam Budh Na
CIN: L32101UP1993PLC066581, Website: www.dixoninfo.com

Extract of Unaudited Financial Results for the Quarter and Nine

REVENUE
Growth
+25%

EBITDA
Growth
+35%

Figure above depicts consolidated result Q3, FY19

Extract of Unaudited Consolidated and Standalone Financial Results

प्रपत्र क सार्वजनिक घोषणा

[भारतीय दिवाला और शोधन अक्षमता बोर्ड (कार्पोरेट व्यक्तियों के लिए ऋण शोध अक्षमता समाधान प्रक्रिया) विनियमावली, 2016 के विनियम 6 के अधीन]

एसएनएस डायग्नोस्टिक्स लिमिटेड के लेनदारों के ध्यानार्थ संबंधित विवरण

1. कार्पोरेट देनदार का नाम	एसएनएस डायग्नोस्टिक्स लिमिटेड
2. कार्पोरेट देनदार के निगमन की तिथि	19/08/1983
3. प्राधिकरण जिसके अधीन कार्पोरेट देनदार निगमित/पंजीकृत है	रजिस्ट्रार ऑफ कम्पनीज-दिल्ली
4. कार्पोरेट देनदार की कार्पोरेट पहचान संख्या/सीमित दायित्व पहचान संख्या	L74899DL1983PLC016371
5. कार्पोरेट देनदार के पंजीकृत कार्यालय तथा प्रधान कार्यालय (यदि कोई) का पता	कमरा नंबर 106, पहली मंजिल, 2162 / टी-10 ए, गुरु अर्जुन नगर, मैन पटेल रोड, नई दिल्ली - 110008
6. कार्पोरेट देनदार के संबंध में ऋण शोध अक्षमता आरंभन तिथि	14/01/2020 (28/01/2020 को माननीय एनसीएलटी द्वारा पारित आदेश द्वारा आईआरपी की नियुक्ति)
7. ऋण शोध अक्षमता समाधान प्रक्रिया के समापन की पूर्वानुमानित तिथि	12/07/2020 (दिवाला संकल्प प्रक्रिया शुरू होने की तारीख से 180वां दिन)
8. अंतरिम समाधान प्रोफेशनल के रूप में कार्यरत ऋण शोध अक्षमता प्रोफेशनल का नाम और रजिस्ट्रेशन नम्बर	अतीउत्तम प्रसाद सिंह पंजीकरण सं.: IBB/PA-001/IP-P01914/2019-2020/12914
9. अंतरिम समाधान प्रोफेशनल का पता और ई-मेल, जैसा कि बोर्ड में पंजीबद्ध है	ए-97 और 98, अपर ग्राउंड फ्लोर, गली नंबर 6, मधु विहार, दिल्ली - 110092 ईमेल : atiuttamsingh@gmail.com
10. अंतरिम समाधान प्रोफेशनल का, पत्राचार हेतु प्रयुक्त पता और ई-मेल	ए-97 और 98, अपर ग्राउंड फ्लोर, गली नंबर 6, मधु विहार, दिल्ली - 110092 ईमेल : snsdiagnosticslimited@gmail.com
11. दावा प्रस्तुत करने हेतु अंतिम तिथि	11/02/2020
12. अंतरिम समाधान प्रोफेशनल द्वारा धारा 21 की 4 उप-धारा (6क) के क्लॉज (ख) के तहत अभिनिश्चित लेनदारों की श्रेणियां, यदि कोई	लागू नहीं
13. किसी श्रेणी में लेनदारों के अधिकृत प्रतिनिधि के रूप में कार्य करने हेतु विहित ऋण शोध अक्षमता प्रोफेशनल के नाम (प्रत्येक श्रेणी के लिए तीन नाम)	लागू नहीं
14. (क) संबंधित प्रपत्र और (ख) अधिकृत प्रतिनिधियों का विवरण पर उपलब्ध है :	प्रासंगिक रूपों के लिए वेबलिक: http://www.ibbi.gov.in/home/downloads भौतिक पता : लागू नहीं

एतद्वारा सूचना दी जाती है कि राष्ट्रीय कंपनी विधि अधिकरण ने दिनांक 14 जनवरी 2020 को एसएनएस डायग्नोस्टिक्स लिमिटेड के विरुद्ध कार्पोरेट ऋण शोध अक्षमता प्रक्रिया आरंभ करने का आदेश दिया है।

एसएनएस डायग्नोस्टिक्स लिमिटेड के लेनदारों से एतद्वारा अपने दावों का प्रमाण 11 फरवरी 2020 को अथवा पूर्व अंतरिम